

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.21/73(4)/Chd/Hry/2017

In the matter of:

Mr.Chirag Mahendra Vora.

....Petitioner-Depositor.

Versus.

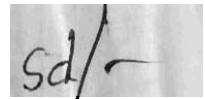
SRS Limited.

....Respondent.

Present: Mr.Jaspal Pannu, Advocate for petitioner-depositor.
Mr.Rakesh Kumar, Advocate with Mr.Vaibhav Sahni,
Advocate for respondent.
Anil Kumar Jindal, Executive Director-cum-Managing
Director and Mr.Sunil Jindal, the whole time Director of
respondent company in person.

To be listed along with CP No.121/ND/2016, RT CP

No.180/Chd/Hry/2017 on 05.09.2017.



(Justice R.P.Nagrath)
Member (Judicial)



August 22, 2017.
Ashwani